

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19978/2026	DEBASHISH MISHRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 () //	AOR20220000263C202600049
2	D-BLAPL/19979/2026	GULSHAN SAHU VS STATE OF ODISHA	MAHADEV SAHU VS	RAMPUR (SONEPUR) /44 /2026 () //	AOR20220002238C202600022
3	D-BLAPL/19983/2026	SAMAN MEHER VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	BURLA /49 /2026 () //	
4	D-BLAPL/19987/2026	ANIL KUMBHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SOHELLA /367 /2025 () //	
5	D-BLAPL/19988/2026	CHANDRA @ BAICHANDRA SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BINIKA /139 /2025 () //	AOR20220004226C202600009
6	D-BLAPL/19996/2026	ARIF SK. VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LALBAG /110 /2026 () //	
7	D-BLAPL/20001/2026	CHAKRA @ CHAKRADHAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /647 /2025 () //	
8	D-BLAPL/20002/2026	ARABINDA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /93 /2026 () //	
9	D-BLAPL/20004/2026	SAGAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /93 /2026 () //	
10	D-BLAPL/20010/2026	AMARNATH JENA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /302 /2026 () //	
11	D-BLAPL/20011/2026	SHIBA SHANKAR MAHANTA @ MOHANTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR TOWN /287 /2026 () //	

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12	D-BLAPL/20013/2026	HARIBANDHU KARLIA VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /142 /2026 () //	
13	D-BLAPL/20014/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /356 /2026 () //	
14	D-BLAPL/20015/2026	AMIT PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	RAIRAKHOL /298 /2025 () //	AOR20220001207C202600047
15	D-BLAPL/20017/2026	ANUBHAB BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /343 /2026 () //	
16	D-BLAPL/20018/2026	MAHENDRA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /42 /2026 () //	
17	D-BLAPL/20023/2026	AKASH @ BADAL MUKHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARIPADA TOWN /356 /2026 () //	
18	D-BLAPL/20025/2026	AMAN KUMAR DIGAL @ AMAN DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BIRIDI PS /311 /2025 () //	
19	D-BLAPL/20029/2026	SIMANCHAL BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /264 /2026 () //	AOR20220001631C202600189
20	D-BLAPL/20031/2026	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600192
21	D-BLAPL/20032/2026	CHINMAYA SABAT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600190
22	D-BLAPL/20037/2026	LACHAMAN MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	JHARIGAM /31 /2026 () //	
23	D-BLAPL/20038/2026	KEDAR DEHURY	BIRAJA PRASAD NANDA	CHHENDIPADA /507 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20043/2026	SUMIT KUMAR PADHI	PRATIK NAYAK	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20044/2026	SUJAL SINDRIA	PRASANTA KUMAR ROUTRAY	BARGARH /79 /2026	AOD20240000391C202600065
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20049/2026	TARSEM SINGH SODHI	DEVASHIS PANDA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /2022/2026	AOD20240000391C202600049
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20050/2026	RUPAN MANDAL	BASANTA KUMAR DAS	R.UDAYAGIRI /16 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20053/2026	MANAS TADINGI	DR. SIMANCHALLA RANJIT	SESHKHAL /75 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20057/2026	KANU PARIDA	MANORANJAN MISHRA	MARINE PST TALCHUA /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20059/2026	DURYODHAN BHAINSA	BISWORANJAN SWAIN	TIKAYATPALI /43 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20060/2026	ABHISHEK RAJ	BHARATI DASH	PURI GRPS /17 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20061/2026	SURESH BEHERA @ BALIA	DEEPAK KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20063/2026	PABITRA MOHANTY	NIRANJAN NAYAK	CHARICHHAKA /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20065/2026	SOHAIL KHAN @ SAHIL KHAN	PARTHA SARATHI DAS	KEONJHAR TOWN /572 /2026	AOD20240000364C202600169
		VS	VS	()	

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35	D-BLAPL/20070/2026	STATE OF ODISHA SIDHARTA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// NARLA /94 /2026 ()	
36	D-BLAPL/20072/2026	STATE OF ODISHA CHITRASEN MAHAPATRA VS	MANOJ KUMAR MALLICK VS	// MAHILA P.S.(BBSR) /140 /2026 ()	
37	D-BLAPL/20073/2026	STATE OF ODISHA KUNA PRADHAN VS	GYANA RANJAN NAYAK VS	// KAMAKHYANAGAR /129 /2026 ()	
38	D-BLAPL/20076/2026	STATE OF ODISHA CHANDAN SWAIN VS	SOUBHAGYA KUMAR DASH VS	// HINJILI /338 /2026 ()	AOR20220001631C202600194
39	D-BLAPL/20078/2026	STATE OF ODISHA BISWANATH DHADA @ KABULA VS	DALIRANI BEHURAY VS	// BHADRAK TOWN /174 /2026 ()	
40	D-BLAPL/20079/2026	STATE OF ODISHA MITU BEHERA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /279 /2026 ()	AOR20220001631C202600195
41	D-BLAPL/20084/2026	STATE OF ODISHA YASSEN SHAH VS	GOREKHANATH DAS VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /3 /2025 ()	
42	D-BLAPL/20088/2026	STATE OF ODISHA AMIT KUMAR VS	GOREKHANATH DAS VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2024 ()	
43	D-BLAPL/20091/2026	STATE OF ODISHA KANHA DAS VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /595 /2023 ()	
44	D-BLAPL/20092/2026	STATE OF ODISHA KISHOR PANDEY VS	SHAYAM SUNDAR TRIPATHY VS	// SAMBALPUR SADAR /128 /2025 ()	
45	D-BLAPL/20094/2026	STATE OF ODISHA GANESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /595 /2023 () //	

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46	D-BLAPL/20098/2026	RAKESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /576 /2025 () //	
47	D-BLAPL/20101/2026	SANTOSH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /595 /2023 () //	
48	D-BLAPL/20109/2026	RAMAKANT BISWAKARMA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202600029
49	D-BLAPL/20111/2026	DHABALESWAR JENA @ MANTU VS STATE OF ODISHA	RAMAKANTA MISHRA VS	G.R.P.S. (BALANGIR) /39 /2025 () //	AOR20220004226C202600010
50	D-BLAPL/20115/2026	BIDURA BARIHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	LARAMBA /24 /2026 () //	
51	D-BLAPL/20125/2026	VANTALA RAMU @ V. RAMU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /211 /2024 () //	
52	D-BLAPL/20126/2026	BADAL NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	KANTABANIA PS /96 /2026 () //	AOR20220000371C202600081
53	D-BLAPL/20130/2026	SRIKAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADI VS	BAUNISUNI /107 /2021 () //	
54	D-BLAPL/20131/2026	PRAMOD SINGH NAT VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BHAWANIPATNA TOWN /287 /2025 () //	AOR20220000467C202600011
55	D-BLAPL/20134/2026	TILATOMA @ KIRAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /219 /2026 () //	
56	D-BLAPL/20135/2026	UMESH DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /169 /2026 () //	
57	D-BLAPL/20140/2026	PADAMAN BINDHNI @ PADMAN BINDHANI	SURYAKANTA DWIBEDI	KOSAGUMUDA /85 /2019	AOR20220001245C202600017

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/20142/2026	BIKASH SING @ RAY @ VIKASH KUMAR	AMBRISH KUMAR	PANIKOILI /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/20148/2026	LILISAN DIGAL	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/20150/2026	SOUMYA RANJAN PRADHAN	SUSHANTA KUMAR PRADHAN	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CMP/29663/2026	PURNA CHANDRA BARIK	SAMBEET PATTANAYAK	//	AOR20220001591C202600019
		VS	VS	()	
		RAMA CHANDRA BARIK		//	
62	D-CMP/29682/2026	KANAKLATA PRADHAN	ARUN KUMAR DAS 1	//	
		VS	VS	()	
		MINAKHI BEHERA		//	
63	D-CMP/29758/2026	KAILASH SENAPATI	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600103
		VS	VS	()	
		MENAKA BEHERA		//	
64	D-CMP/29771/2026	DEBENDRA NATH MAHANA	BASUDEV PUJARI	//	
		VS	VS	()	
		SK. ABDUL KADAR		//	
65	D-CMP/29784/2026	KANAKALATA ROUT @ SAPANI	ASHOK KUMAR SAHOO	//	AOD20240000557C202600071
		VS	VS	()	
		DOLAGOBINDA PRADHAN		//	
66	D-CMP/29801/2026	SURENDRA KUMAR TRIPATHY	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		SANTOSH KUMAR TRIPATHY		//	
67	D-CMP/29807/2026	SUSHANTA KUMAR SAHOO	BHASKAR CHANDRA PANDA	//	
		VS	VS	()	
		SARASWATI NAYAK		//	
68	D-CMP/29819/2026	BIJOY BHASKAR SINGH SAMANTYA @ BIJAYA BHASKAR SINGH SAMANTYA	SMARAN SINGH MOHANTA	//	
		VS	VS	()	

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69	D-CMP/29822/2026	GANJAM DISTRICT CRICKET ASSOCIATION, BERHAMPUR SAMPARK PROPERTY, CUTTACK VS MANORAMA@INDRABATI SENAPATI	NITYANANDA BEHURIA VS	// // 0 //	
70	D-CMP/29874/2026	HEMALATA MOHARANA VS M/S. ESSEN CONSTURCTION	PRASANNA KUMAR RATH VS	// 0 //	
71	D-CMP/29876/2026	ANITA PRATIHARI VS PRADEEP THACKER	PRASANNA KUMAR RATH VS	// 0 //	
72	D-CMP/29881/2026	NARAD JUED VS ARAKHITA JUED	MANOJ KUMAR PANDA VS	// 0 //	AOR20220001626C202600004
73	D-CMP/29890/2026	COMMISSIONER CUM SECRETARY WATER RESOURCES DEPTT. VS M/S. JAGANNATH CHOUDHURY	SWAYAMBHU MISHRA,A.S.C VS	// 0 //	LOD20240000194C202600215
74	D-CMP/29891/2026	COMMISSIONER CUM SECRETARY OF WATER RESOURCES DEPTT. VS M/S JAGANNATH CHOUDHURY	SWAYAMBHU MISHRA,A.S.C VS	// 0 //	LOD20240000172C202600210
75	D-CMP/29914/2026	HABAL MOHANTA VS JOGENDRA NATH @ MUNSI MOHANTA	JAGANNATH BHUYAN VS	// 0 //	
76	D-CONTAC/29847/2026	XXX VS XXXXXX	XXXX VS	// 0 //	
77	D-CONTC/29662/2026	PRATAP KUMAR MOHAPATRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600111
78	D-CONTC/29676/2026	RAMESH CHANDRA MISHRA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
79	D-CONTC/29677/2026	RANJAN KUMAR TALUKDAR VS PRATHAMESH ARVIND RAJESHIRKE, IAS	SUBHADUTTA ROUTRAY VS	// 0 //	

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80	D-CONTC/29678/2026	JAYADEV BEHERA VS DEBADATTA RAY MOHAPATRA, SUPT. ENGINEER, FORMER KNOWS AS ADDL. CHIEF ENGINEER, BALANGIR	ADV. VS	// ()	
81	D-CONTC/29679/2026	SUNIL KUMAR PANDA VS ARVIND AGARWAL, SEC. CUM COMM., HIGHER EDUCATION DEPT., BHUBANESWAR	ADV. VS	// ()	
82	D-CONTC/29690/2026	NISHAKAR SAHOO VS RASHMIREKHA AMANTA, DEPUTY COMMISSIONER, B.M.C, KHURDA	ADV VS	// ()	AOR20220001296C202600094
83	D-CONTC/29699/2026	RANJAN KUMAR DAS VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()	AOD20260000117C202600036
84	D-CONTC/29701/2026	BENUDHAR BASANTARA VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()	AOD20260000117C202600037
85	D-CONTC/29702/2026	SHAIKH SHAKIR UDDIN VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// ()	
86	D-CONTC/29703/2026	NALINI PRADHAN VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()	AOD20260000117C202600038
87	D-CONTC/29704/2026	SURENDRA KUMAR PRUSTY VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()	AOD20260000117C202600039
88	D-CONTC/29706/2026	SAHNAJ PERWEEN VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// ()	
89	D-CONTC/29707/2026	PRADIP KUMAR BARIK VS PROF.DR.SANTOSH KUMAR MISHRA, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODMISHA	ADV. VS	// ()	
90	D-CONTC/29714/2026	W BAIRAGI REDDY VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// ()	AOD20260000117C202600040
91	D-CONTC/29732/2026	JKURUN NESAN	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		DR.N THIRUMALA NAIK, IAS		//	
92	D-CONTC/29744/2026	KSHETRABASI MAHANTA	ADV.	//	
		VS	VS	0	
		ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR		//	
93	D-CONTC/29751/2026	KRUSHNA CHANDRA SAMAL	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		PURNA CHANDRA BARIHA, D.E.O, KEONJHAR		//	
94	D-CONTC/29755/2026	LOKANATH RATH	ADV	//	AOR20220001523C202600073
		VS	VS	0	
		ANIMA SAHU, BRANCH HEAD, INDIAN OVERSEAS BANK,SONEPUR		//	
95	D-CONTC/29757/2026	LOKANATH RATH	ADV	//	AOR20220001523C202600074
		VS	VS	0	
		ANIMA SAHU, BRANCH HEAD, CANARA BANK,SONEPUR		//	
96	D-CONTC/29760/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/3642/2026	VS	VS	0	
		SUBRAJIT DAS , IIC, DHAMNAGAR POLICE STATION		//	
97	D-CONTC/29782/2026	SUDAM BHUYAN	ASHOK KUMAR SAHOO	//	AOD20240000557C202600072
		VS	VS	0	
		RABINARAYAN ACHARYA, TAHASILDAR MAHAKALAPARA		//	
98	D-CONTC/29783/2026	DEBENDRA KUMAR SAHOO	ADV	//	AOD20240000557C202600073
		VS	VS	0	
		SIDHARTH KATARIA, SUPERINTENDENT OF POLICE,KENDRAPARA		//	
99	D-CONTC/29803/2026	NARENDRA KUMAR JENA	ADV	//	AOD20220001927C202600088
		VS	VS	0	
		DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.			
100	D-CONTC/29827/2026	MIHIR KUMAR RAY	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
101	D-CONTC/29828/2026	SMITARANI PATRA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
102	D-CONTC/29830/2026	BIDYUTANANDA BASTIA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/29833/2026	ARAVIND AGRAWAL, IAS SURESH KUMAR DASH VS	PRAKASH KUMAR ROUT VS	// // 0	
104	D-CONTC/29835/2026	ARAVIND AGRAWAL, IAS RAMA CHANDRA SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
105	D-CONTC/29851/2026	ARAVIND AGRAWAL, IAS CHITTA RANJAN MOHANTY VS	ADV. VS	// // 0	
106	D-CONTC/29855/2026	SHIBA MITRA,B.M., AXIS BANK LTD., CUTTACK DR. ANTARYAMI PANDA VS	ADV VS	// // 0	AOR20220001583C202600165
107	D-CONTC/29860/2026	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT. MANABHANJAN PRADHAN VS	ADV VS	// // 0	AOR20220001583C202600166
108	D-CONTC/29865/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. MANAGOBINDA BEHERA VS	ADV. VS	// // 0	
109	D-CONTC/29901/2026	BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION ODISHA JAYANTI DAS VS	ADV. VS	// // 0	
110	D-CRLA/20003/2026	KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT.,BHUBANESWAR CHANDRABHANU RANA@CHANDRA SEKHAR RANA VS	ARIJEET MISHRA VS	// B.SINGHPUR /116 /2025 0	
111	D-CRLA/20008/2026	STATE OF ODISHA SUKRA RANA@SURESH HANTAL VS	ARIJEET MISHRA VS	// B.SINGHPUR /116 /2025 0	
112	D-CRLA/20054/2026	STATE OF ODISHA BIKRAM HARIPAL@PAPUN VS	BIKASH KARNA VS	// BINIKA /236 /2021 0	
113	D-CRLA/20069/2026	STATE OF ODISHA INDRAJEET SAHU VS STATE OF ODISHA(VIG.)	SUBHAM AGRAWAL VS	// SAMBALPUR VIGILANCE /41 /2015 0 //	AOR20220001380C202600013

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114	D-CRLA/20075/2026	FULSAY MINZ VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	KINJIRKELA /39 /2010 () //	
115	D-CRLA/20120/2026	PRAKASH CHANDRA MAHARANA @ PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	ANDRA MAHARANA VS	TIKABALI /116 /2026 () //	
116	D-CRLMA/20048/2026	JOGESH KUMAR MISHRA VS BINOD KUMAR GIRI	SAROJ KUMAR DASH VS	/ /0 () //	
117	D-CRLMC/19982/2026	SURA MOHAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /31 /2000 () //	
118	D-CRLMC/19984/2026	BARSARANI ROUT VS STATE OF ODISHA	SYED FAZLE AHMED VS	TANGI (KHURDA) /190 /2019 () //	
119	D-CRLMC/19985/2026	ARCHANA C MAHAPATRA VS STATE OF ODISHA	DEEPAK NARENDRA VS	MAHILA P.S.(BBSR) /65 /2025 () //	
120	D-CRLMC/19989/2026	RASHMI RANJAN JENA@KALIA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PARADEEP /72 /2009 () //	
121	D-CRLMC/20005/2026	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	ERASAMA /57 /2021 () //	
122	D-CRLMC/20007/2026	DEEPAK KUMAR BARIK VS M/S OMM SHREE AGENCY	RAJENDRA NARAYAN ROUT VS	/ / () //	AOR20220001558C202600140
123	D-CRLMC/20028/2026	JAGANNATH NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	PARJANG /529 /2024 () //	AOR20220001247C202600048
124	D-CRLMC/20035/2026	UMESH SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /193 /2023 () //	
125	D-CRLMC/20041/2026	BHISMA NARAYAN NAYAK@VISMA NARAYAN NAYAK	YADAV KUMAR SHARMA, (SR.ADV.)	LINGARAJ P.S. /135 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/20058/2026	DUSASAN SAHU	SUKANTA KUMAR DALAI	NIALI /103 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/20080/2026	MAHAMMAD DAYAN	PRAMOD CHANDRA SEJPADA	//	AOR20220001394C202600007
		VS	VS	()	
		M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.		//	
128	D-CRLMC/20083/2026	SURESWARI SAGARIKA JENA	MANAS KUMAR CHAND	KHANDAGIRI P.S. /465 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/20096/2026	TRIPATI@SANA DAS	JYOTIRMAYA SAHOO	NABARANGAPUR TOWN /110 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/20107/2026	SURYAKANTA @ KANHU MOHAPATRA	SUKANTA KUMAR DALAI	NIALI /115 /1997	AOD20240000306C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/20112/2026	PRADEEP KUMAR JENA	JYOTIRMAYA SAHOO	RANPUR /287 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/20118/2026	DUSMANTA SAMAL @ DUSMANT KUMAR SAMAL	AMULYA RATNA PANDA	BINJHARPUR /13 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/20128/2026	SAMBHUNATH GHANA	SOUBHAGYA SWAIN	KOIDA /73 /2006	AOR20220001296C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/20143/2026	GAUTAMA BUDHA SITARAM	MANAS RANJAN SAMANTARAY	//0	
		VS	VS	()	
		BHARATI BEHERA		//	
135	D-CRLMC/20146/2026	ARMAN KHAN	SIDDHARTH PRIYADARSAN	KHANDAGIRI P.S. /438 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/20020/2026	SANTOSH KUMAR BEHERA	PURNA CHANDRA DAS	//0	
		VS	VS	()	

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137	D-CRLMP/20066/2026	STATE OF ODISHA ASHOK KUMAR ROUL VS DIRECTOR GENERAL OF POLICE, CUTTACK	NALINI KUMAR JENA VS	// / /0 0 //	
138	D-CRLMP/20106/2026	PENTAGRAM PROPERTIES LLP, BHUBANESWAR VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 0 //	
139	D-CRLMP/20113/2026	KEDARNATH SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 0 //	
140	D-CRLMP/20114/2026	SHIBANEE PATEL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 0 //	
141	D-CRLMP/20133/2026	LOKANATH SAMAL VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 0 //	
142	D-CRLREV/20042/2026	GOBARDHAN NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	MOTANGA /176 /2012 0 //	
143	D-CRP/29788/2026	SULTAN JABIRUDDIN KHAN VS ODISHA WAQF BOARD, CUTTACK	ALOK KUMAR PANDA VS	/ / 0 //	
144	D-FAO/29796/2026	M/S. IFFCO TOKIO GEN INSURANCE CO.LTD., BBSR VS SASHI KHILLA@KIRISANI	RIMJHIMBALA PATI VS	/ / 0 //	
145	D-JCRLA/20116/2026	ROHIDAS SINGH @ MUNDA VS STATE OF ODISHA	ADV. VS	BISOI /108 /2021 0 //	
146	D-JCRLA/20119/2026	SANJAYA MOHARANA VS STATE OF ODISHA	ADV. VS	JENAPUR /87 /2025 0 //	
147	D-JCRLA/20124/2026	SANJAY BHOI VS STATE OF ODISHA	ADV. VS	BALIKUDA /304 /2024 0 //	

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148	D-JCRLA/20127/2026	CHAGULU NAIK VS STATE OF ODISHA	ADV. VS	GHASIPURA /1 /2021 () //	
149	D-JCRLA/20129/2026	CHHABI MUDULI VS STATE OF ODISHA	ADV. VS	BALICHANDRAPUR /193 /2025 () //	
150	D-MACA/29681/2026	DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR VS PRADIPTA RANJAN SENAPATI	GOVIND K. NATH VS	// () //	AOR20220001406C202600009
151	D-MACA/29684/2026	BAIJAYANTI KUND VS RELEANCE GENERAL INSURANCE CO. LTD., BHUBANESWAR	DILLIP KUMAR MOHAPATRA VS	// () //	
152	D-MACA/29717/2026	VIKASH KUMAR GUPTA @ VIKASH GUPTA VS NILABATI PARAJA	ABHAS MOHANTY VS	// () //	
153	D-MACA/29719/2026	VIKASH KUMAR GUPTA @ VIKASH GUPTA VS TARABATI PARAJA	ABHAS MOHANTY VS	// () //	
154	D-MACA/29736/2026	B.UJALA PATRA@B.UJJAL VS SABITA BINDHANI	NRUSINGHA NANDA MOHAPATRA VS	// () //	
155	D-MACA/29836/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., KOLKATA VS HARABATI JANI	RANJAN PRASAD DUTTA VS	// () //	
156	D-MACA/29839/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., KOLKATA VS DOMAI JANI	RANJAN PRASAD DUTTA VS	// () //	
157	D-MACA/29843/2026	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR VS SHARMISTHA BARIK	DEBIPRASAD DUTTA VS	// () //	
158	D-MACA/29844/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SUKANTA DAS	BIBEKANANDA UDGATA VS	// () //	
159	D-MACA/29845/2026	THE ORIENTAL INSURANCE COMPANY LTD., DHENKANAL	KANAL PRASAD DUTTA	//	

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		VS	VS	0	
		SUJATA BEHERA		//	
160	D-MATA/29685/2026	SUNANDA PANIGRAHI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		MADAN MOHAN MOHAPATRA		//	
161	D-MATA/29687/2026	SUNANDA PANIGRAHI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		MADAN MOHAN MOHAPATRA		//	
162	D-RPFAM/29825/2026	GIRIJA PRASAD PARIDA	SATYA PRAKASH SATPATHY	//	
		VS	VS	0	
		BANISHREE RAI		//	
163	D-RSA/29750/2026	BHUTALA GOUDA	KALI PRASAD MOHANTY	//	
		VS	VS	0	
		BAIDEHI BHOI		//	
164	D-TRP(C)/29747/2026	NATISHA PRIYADARSHINI	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		N. SANDEEP CHOUDHURY		//	
165	D-WP(C)/29664/2026	PURNENDU MISHRA	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/29665/2026	CHANDRAKANTA BARIK	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/29666/2026	DIPTI PRAKASH SWAIN	BIDYADHAR MANSING	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/29667/2026	SUBODH CHANDRA MAJHI	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/29668/2026	RAGHUNATH MOHAPATRA	PRADIPTA KUMAR PATTANAYAK	//	
	WP(C)/20421/2026	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/29669/2026	NARAYANA SAHU	PRADIPTA KUMAR PATTANAYAK	//	
	WP(C)/20425/2026	VS	VS	0	

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171	D-WP(C)/29670/2026	STATE OF ODISHA KISHOR TOPPO VS	SUBHADUTTA ROUTRAY VS	// // 0	
172	D-WP(C)/29671/2026 WP(C)/20419/2026	STATE OF ODISHA KSHIRA SAGAR DANDASENA VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0	
173	D-WP(C)/29672/2026	STATE OF ODISHA PUSPANJALI NAYAK VS	MANAS PATI VS	// // 0	AOR20220001535C202600157
174	D-WP(C)/29673/2026	STATE OF ODISHA RANJAN KUMAR TALUKDAR VS	SUBHADUTTA ROUTRAY VS	// // 0	
175	D-WP(C)/29674/2026	STATE OF ODISHA PRIYADARSHINI ROUT VS	ASHOK KUMAR MOHANTY VS	// // 0	
176	D-WP(C)/29675/2026	STATE OF ODISHA SUBHRANSU PATRA VS	SUBHADUTTA ROUTRAY VS	// // 0	
177	D-WP(C)/29680/2026	STATE OF ODISHA ISHWAR MAHARANA VS	JYOTIRMAYA SAHOO VS	// // 0	
178	D-WP(C)/29683/2026	STATE OF ODISHA DIBYA SEKHAR PAL VS	LALATENDU SAMAL VS	// // 0	
179	D-WP(C)/29686/2026	STATE OF ODISHA AKSHAYA KUMAR JENA VS	LALATENDU SAMAL VS	// // 0	
180	D-WP(C)/29688/2026	STATE OF ODISHA THE UNIT HEAD, FERRO CHROME PLANT, M/S.ODISHA MINING CORPORATION LTD.,,JAJPUR VS	SUBHADUTTA ROUTRAY VS	// // 0	
181	D-WP(C)/29689/2026	THE CONTROLLING AUTHORITY UNDER, THE P.G.ACT-CUM -DIVISIONAL LABOUR COMMISSIONER, JAJPUR SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAKALAHARI VS	SKDHIR KUMAR MALLICK VS	// // 0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	

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182	D-WP(C)/29691/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
183	D-WP(C)/29692/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASST COMMISSIONER OF ENDOWMENT, CUTTACK		//	
184	D-WP(C)/29693/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
185	D-WP(C)/29694/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
186	D-WP(C)/29695/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
187	D-WP(C)/29696/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
188	D-WP(C)/29697/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASST COMMISSIONER OF ENDOWMENT, CUTTACK		//	
189	D-WP(C)/29698/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
190	D-WP(C)/29700/2026	SUCHARU CHANDRA MOHANTA	BIRENDRA KUMAR PARDHI	//	
	WP(C)/20415/2026	VS	VS	0	
		STATE OF ODISHA		//	
191	D-WP(C)/29705/2026	PUSTAM ROUT	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
192	D-WP(C)/29708/2026	KANDURI CHARAN MOHANTY	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
193	D-WP(C)/29709/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
194	D-WP(C)/29710/2026	KANCHAN MISHRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/29711/2026	TAPAN KUMAR SWAIN	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE CT AND GST OFFICER, CT AND GST CIRCLE, BALASORE		//	
196	D-WP(C)/29712/2026	SRI SRI RAGHUNATH JEW BIJE, TOTAPADA, BHADRAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK		//	
197	D-WP(C)/29713/2026	RAJESH KUMAR PRADHAN	VIVEKANANDA JENA	//	
		VS	VS	0	
		TATA AIG GENERAL INSURANCE COMPANY LTD., MUMBAI		//	
198	D-WP(C)/29715/2026	JAGANNATH DAS	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/29716/2026	BALARAM MOHANTY	PARTHA SARATHI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/29718/2026	BASANTI MOHANTY	SATYA SHIVA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/29720/2026	RANJITA DAS	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/29721/2026	GUNANIDHI PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/29722/2026	SANTOSH LOHRAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/29723/2026	PRABHASINI MISHRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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205	D-WP(C)/29724/2026	STATE OF ODISHA ADAITYA KUMAR SAHOO VS	BANSHIDHAR SATAPATHY VS	// // 0	
206	D-WP(C)/29725/2026	STATE OF ODISHA MANGAL MAJHI VS	SUBHADUTTA ROUTRAY VS	// // 0	
207	D-WP(C)/29726/2026	STATE OF ODISHA BINOD KUMAR MOHANTY VS	HARI KRUSHNA PANIGRAHI VS	// // 0	
208	D-WP(C)/29727/2026	PRINCIPAL SECRETARY TO GOVT.GENERAL ADMINISTARTION AND PUBLIC GRIEVANCES/DEPT.,BHUBANESWAR LALITA BURH VS	SUBHADUTTA ROUTRAY VS	// // 0	
209	D-WP(C)/29728/2026	STATE OF ODISHA JASMANI MUNDA VS	SUBHADUTTA ROUTRAY VS	// // 0	
210	D-WP(C)/29729/2026	STATE OF ODISHA DIGAMBAR BAGH VS	SUBHADUTTA ROUTRAY VS	// // 0	
211	D-WP(C)/29730/2026	STATE OF ODISHA KESHNI BARWA VS	SUBHADUTTA ROUTRAY VS	// // 0	
212	D-WP(C)/29731/2026	STATE OF ODISHA MANJULATA ORAM VS	SUBHADUTTA ROUTRAY VS	// // 0	
213	D-WP(C)/29733/2026	STATE OF ODISHA USHABATI NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0	
214	D-WP(C)/29734/2026	STATE OF ODISHA SUKANTI TOPPO VS	SUBHADUTTA ROUTRAY VS	// // 0	
215	D-WP(C)/29735/2026	STATE OF ODISHA SITA TIRKEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	

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216	D-WP(C)/29737/2026	VAIBHAV AGARWAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600132
217	D-WP(C)/29738/2026	RAIMANI SOREN VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
218	D-WP(C)/29739/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
219	D-WP(C)/29740/2026	KUILU SOREN VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //	
220	D-WP(C)/29741/2026	YUNUS KHAN VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
221	D-WP(C)/29742/2026	JUGAL MAHAKUR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
222	D-WP(C)/29743/2026	BANDANA DASH VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
223	D-WP(C)/29745/2026	ADVIK INSTITUTE OF MEDICAL SCIENCE, SUNDARGBHANKAR ROUT VS STATE OF ODISHA	SARBHANKAR ROUT VS	// 0 //	
224	D-WP(C)/29746/2026	DAMODAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
225	D-WP(C)/29748/2026	BHARATI PARIDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
226	D-WP(C)/29749/2026	TRILOCHAN PATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //	
227	D-WP(C)/29752/2026	M/S.SWASTIK ENGINEERS, BHUBANESWAR	SUBRAT SATPATHY	//	

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		VS	VS	0	
		THE COMMISSIONER (APPEAL), AND CENTRAL EXCISE, C.R BUILDING, BHUBANESWAR		//	
228	D-WP(C)/29753/2026	M/S.KAR CONTRUCTION PVT.LTD.,CUTTACK	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR ZONE/ BHUBANESWAR			
229	D-WP(C)/29754/2026	CHANDAN KUMAR SAHOO	SANJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/29756/2026	AJAYA KUMAR PANDA	SATYANARAYAN MISHRA	//	AOR20220001303C202600034
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/29759/2026	MANAGING COMMITTEE OF SAHADA SUNDARI U.P.JAGSORE, JAGSORE, BILASPUR	JAGSORE, JAGSORE, BILASPUR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/29761/2026	TATA POWER SOUTH ODISHA DISTRIBUTION LTD., COUNDRPATIA, BAHMISPIRA	COUNDRPATIA, BAHMISPIRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/29762/2026	SUBASH CHANDRA PATRA	TRILOCHAN DASH	//	AOR20220002374C202600086
		VS	VS	0	
		THE DIVISIONAL COMMERCIAL MANAGER, SECUNDARABAD RAILWAY DIVISION		//	
234	D-WP(C)/29763/2026	MAMATA JENA	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/29764/2026	BISHNU PRASAD DAS	SUSANTA KUMAR PRADHAN -2	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/29765/2026	DAMBARUDHAR SAMAL	BHUBANESWAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/29766/2026	TARAKA KUMAR SAHU	ADWITIYA SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/29767/2026	DIXITA BARAI	NIHAL RATH	//	
		VS	VS	0	

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239	D-WP(C)/29768/2026	GOVERMENT OF ODISHA NISHIKANT PANDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0 //	
240	D-WP(C)/29769/2026	HEMANTA SENAPATI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
241	D-WP(C)/29770/2026	AJAY ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
242	D-WP(C)/29772/2026	PRAKASH DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
243	D-WP(C)/29773/2026	MANAGING COMMITTEE OF MAA MANGALA HIGH SCHOOL, KANSAGOLA, DHENKANAL VS STATE OF ODISHA	SANJAY KANSAGOLA VS	// 0 //	
244	D-WP(C)/29774/2026	BHISMA NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202600087
245	D-WP(C)/29775/2026	MANAGING COMMITTEE OF NILAKANTHESWAR DEPURIA, JHADAPADA, NAYAGARH VS STATE OF ODISHA	SUBODH KUMAR VS	// 0 //	
246	D-WP(C)/29776/2026	BHANJA KISHORE PARIDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600163
247	D-WP(C)/29777/2026	SHREEHARI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	AOR20220001583C202600162
248	D-WP(C)/29778/2026	M/S ANUSHA B. K. D JOINT VENTURE (JV) VS EAST COAST RAILWAY	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202600018
249	D-WP(C)/29779/2026	Dr. BRAJA MOHAN SASMAL VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600112

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250	D-WP(C)/29780/2026	SARBESWAR PAHAD SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS VS	// 0 //	AOR20220001583C202600164
251	D-WP(C)/29781/2026	RANJIT KUMAR DALAI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS VS	// 0 //	AOD20250001071C202600048
252	D-WP(C)/29785/2026	AJAY ROUT VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //	
253	D-WP(C)/29786/2026	G.BHASAKAR RAO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS VS	// 0 //	
254	D-WP(C)/29787/2026	M/S.MAHIMA JYOTI BHARAT GAS, GRAMIN VITARA VS BRANCH HEAD, LPG, BHARAT PETROLEUM CORPORATION LTD.(BPCL), MUMBAI	PRINCE ANKARMA VS VS	// 0 //	
255	D-WP(C)/29789/2026	SUMITRA MALIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
256	D-WP(C)/29790/2026	CHITTA RANJAN JENA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS VS	// 0 //	
257	D-WP(C)/29791/2026	M/S.ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR VS DASARATHA PODH	PRENSAN KUMAR MOHANTY VS VS	// 0 //	
258	D-WP(C)/29792/2026	ITISHREE NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS VS	// 0 //	
259	D-WP(C)/29793/2026	SURENDRA KUMAR BADHEI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS VS	// 0 //	
260	D-WP(C)/29794/2026	NEPOLEON MAHALIK VS STATE OF ODISHA	PRAVAT CHANDRA MOHANTY VS VS	// 0 //	
261	D-WP(C)/29795/2026	DURGA BAZAR BASTI UNNAYAN COMMITTEE WARD NO.4, CHANDIPUR, CUTTACK	CHANDAN KUMAR VS VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/29797/2026	SANTOSH KUMAR SETHI	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/29798/2026	KRUTIBAS ROUT	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/29799/2026	LOKANATH NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/29800/2026	PARTHA PRADHAN	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/29802/2026	BIJAY KUMAR ROUT	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/29804/2026	SUJATA SWAIN	GURU PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/29805/2026	PRADEEP KUMAR PRADHAN	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/29806/2026	CHITTARANJAN PARIDA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/29808/2026	MANASWINI KAR	PRAVAT CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/29809/2026	DR.BIKASH DASH	SAMIR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/29810/2026	GOURANGA CHARAN SETHY	SANGRAM JENA	//	
		VS	VS	0	

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273	D-WP(C)/29811/2026	STATE OF ODISHA UNION BANK OF INDIA, PATIA BRANCH, BHUBANESWAR	SWAR SAHU	//	
		VS	VS	0	
274	D-WP(C)/29812/2026	STATE OF ODISHA SRIDHAR BARIK	SANJIB MOHANTY	//	AOR20220001611C202600136
		VS	VS	0	
275	D-WP(C)/29813/2026	UTKAL UNIVERSITY MANAGING COMMITTEE OF ARASMIN JANATA HIGH SCHOOL, JENAPASSINGIA, KANDHAMAL	SACHIN JENA	//	
		VS	VS	0	
276	D-WP(C)/29814/2026	STATE OF ODISHA SANGHAMITRA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600100
		VS	VS	0	
277	D-WP(C)/29815/2026	STATE OF ODISHA MANAGING COMMITTEE OF KALINGESWARI BIDYADHARA KUMAR MOHAPATRA	ADITHYAN KUMAR MOHAPATRA	//	AOD20220001927C202600089
		VS	VS	0	
278	D-WP(C)/29816/2026	STATE OF ODISHA PRAVA RANJAN PATTNAIK	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
279	D-WP(C)/29817/2026	STATE OF ODISHA GOURANGA CHARAN BHUYAN	SANGRAM JENA	//	
		VS	VS	0	
280	D-WP(C)/29818/2026	STATE OF ODISHA RAJESH KUMAR LENKA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
281	D-WP(C)/29820/2026	STATE OF ODISHA PRATIMA KUMARI NANDA	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
282	D-WP(C)/29821/2026	STATE OF ODISHA BIJAY KUMAR MALLIK	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
283	D-WP(C)/29823/2026	COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA DEBADUTTA MISHRA	SOMANATH NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/29824/2026	RAJLAXMI JENA VS STATE OF ODISHA	BAIDHAR SAHOO VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/29826/2026	AHALYARANI SAMAL VS STATE OF ODISHA	PADMANAVA JENA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/29829/2026	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/29831/2026	MANAGING COMMITTEE OF TENTULIAPALLI PRIMA VS STATE OF ODISHA	ABDUL KHALID VS STATE OF ODISHA	ABDUL KHALID VS STATE OF ODISHA	NAYAGARH 0 //
288	D-WP(C)/29832/2026	SUSHANTA KUMAR KHANDAYATRAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
289	D-WP(C)/29834/2026	NABAGHAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/29837/2026	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/29838/2026	SHASHI BHUSAN BAG VS REGISTRAR,COOPERATIVE SOCIETIES, BHUBANESWAR	GOKULANANDA SAHU VS REGISTRAR,COOPERATIVE SOCIETIES, BHUBANESWAR	// 0 //	
292	D-WP(C)/29840/2026	RATNAMANI TANDIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/29841/2026	BIJAYA KUMAR MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/29842/2026	MOBIN SK.AHAMAD @ MD.MOBIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/29846/2026	NATABAR MEHER @ NATABARA MEHER	SURYAKANTA DWIBEDI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/29848/2026	SATYA RANJAN BEHURIA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/29849/2026	MATHURAM SA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/29850/2026	MOHAMMAD FARID	BHUBANESWAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/29852/2026	TARINI PRASAD DAS	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202600026
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/29853/2026	M/S BISWA DISTRIBUTOR	KAJAL SAHOO	//	AOR20220001613C202600073
		VS	VS	0	
		STATE TAX OFFICER OF CT AND GST		//	
301	D-WP(C)/29854/2026	SRITAM DAS	SURAJIT NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/29856/2026	BANK OF INDIA, BHUBANESWAR	GOREKHANATH DAS	//	
		VS	VS	0	
		THE CHIEF JUDICIAL MAGISTRATE, KHORDA		//	
303	D-WP(C)/29857/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, BARABANKI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/29858/2026	BICHITRA NARAYAN MISHRA	SIDHARTHA SANKAR RAY (2)	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/29859/2026	TRINATH SINGH THAKUR	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/29861/2026	SUSHIL KUMAR BISHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/29862/2026	STATE OF ODISHA BANK OF INDIA, BHUBANESWAR VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// // 0 //	
308	D-WP(C)/29863/2026	SANTOSH KUMAR RANA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
309	D-WP(C)/29864/2026	SUSHIL KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
310	D-WP(C)/29866/2026	BANK OF INDIA, CUTTACK VS THE CHIEF JUDICIAL MAGISTRATE, KHORDA	GOREKHANATH DAS VS	// 0 //	
311	D-WP(C)/29867/2026	HARAMANI KAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
312	D-WP(C)/29868/2026	PRAKASH CHANDRA PATTNAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
313	D-WP(C)/29869/2026	PRASANTA KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
314	D-WP(C)/29870/2026	PRABHAKAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
315	D-WP(C)/29871/2026	SRI SATABHAUNI THAKURANI, BHADRAK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
316	D-WP(C)/29872/2026	ANIL KUMAR PADHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
317	D-WP(C)/29873/2026	BUDHADEV BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	

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318	D-WP(C)/29875/2026	BHAGIRATHI SWAIN VS STATE OF ODISHA	SOURAV DAS VS STATE OF ODISHA	// 0 //	AOR20220001583C202600161
319	D-WP(C)/29877/2026	RANI MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS STATE OF ODISHA	// 0 //	AOR20220004106C202600067
320	D-WP(C)/29878/2026	NILAKANTHESWAR SHG, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/29879/2026	G.ANANDA DORA VS ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	MANAS RANJAN PRADHAN VS ORISSA STATE ROAD TRANSPORT CORPORATION, BHUBANESWAR	// 0 //	
322	D-WP(C)/29880/2026	ANIL KUMAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/29882/2026	KOKA VENKATA SIVA PRASAD VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/29883/2026	MAA SANKULAI SELF-HELP GROUP (SHG), NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/29884/2026	SIBAPRASADA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/29885/2026	SWAPNESWAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/29886/2026	PRATYUSH MISHRA VS CHIEF EXECUTIVE OFFICER, TATA POWER WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR	JAJATI KESHARI KHUNTIA VS CHIEF EXECUTIVE OFFICER, TATA POWER WESTERN ODISHA DISTRIBUTION LTD., SAMBALPUR	// 0 //	
328	D-WP(C)/29887/2026	PADMALAYA SELF-HELP GROUP (SHG), NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/29888/2026	SARATH CHARAN PAIKARAY	PRADEEP KUMAR MAHAPATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/29889/2026	SRIBATSA RANA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/29892/2026	RADHESHYAM SAHU	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/29893/2026	MANAGING COMMITTEE OF PRANABANDHU U.P. SCHOOLS, Bhubaneswar	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/29894/2026	M/S BADACHANDRA FUEL PUMP, BHUBANESWAR	SAILABALA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/29895/2026	SUBHRANSU SEKHAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/29896/2026	BANAMALI DAS	JEETENDRA KUMAR SAMANTARAY	//	AOR20220001583C202600167
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/29897/2026	KUMUDINI PANDA	ATUL TRIPATHY	//	AOD20240000618C202600133
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/29898/2026	ASHWATTA NARAYAN MINERALS INDIA PVT LTD	ABHISHEK PATNAIK	//	AOR20220003615C202600006
		VS	VS	0	
		HDFC BANK		//	
338	D-WP(C)/29899/2026	JINDAL STEEL LIMITED	LALITENDU MISHRA	//	AOR20220001610C202600047
		VS	VS	0	
		State Of Odisha		//	
339	D-WP(C)/29900/2026	SAROJAKANTA MAHAPATRA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/29902/2026	PURNA CHANDRA SETHI	PRABHAKAR SABAT	//	AOD20260000172C202600072
		VS	VS	0	

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341	D-WP(C)/29903/2026	STATE OF ODISHA DR.BIPIN BIHARI PANDA VS	ABHIRAM SWAIN VS	// // 0	
342	D-WP(C)/29904/2026	STATE OF ODISHA SARAT KUMAR DAS VS	RAMESH KUMAR SAHU VS	// // 0	
343	D-WP(C)/29905/2026	STATE OF ODISHA AGASTI SAHU VS	SAILABALA JENA VS	// // 0	
344	D-WP(C)/29906/2026	STATE OF ODISHA KAILASH CHANDRA DAS VS	RABI NARAYAN PANDA VS	// // 0	
345	D-WP(C)/29907/2026	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// // 0	
346	D-WP(C)/29908/2026	STATE OF ODISHA DURYODHAN SWAIN VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
347	D-WP(C)/29909/2026	STATE OF ODISHA CHANCHALA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0	
348	D-WP(C)/29910/2026	ODISHA INFORMATION COMMISSION, BHUBANESWAR SRIBASCHA SAMAL VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
349	D-WP(C)/29911/2026	STATE OF ODISHA GOPINATH PRADHAN VS	SAROJ KUMAR MISHRA VS	// // 0	
350	D-WP(C)/29912/2026	STATE OF ODISHA SHAIK SAJEDDIN @ SK SAJEDDIN VS	MOHAMMED RIAZ VS	// // 0	
351	D-WP(C)/29913/2026	STATE OF ODISHA BHIMASEN SAMAL VS	GYANA RANJAN DHAL VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/29915/2026	NIRANJAN RATH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
353	D-WP(C)/29916/2026	RANJIT KUMAR SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS VS	// 0 //	
354	D-WP(C)/29917/2026	LIJA MOHANTY VS THE COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	SOU MENDRA KUMAR NAYAK VS VS	// 0 //	
355	D-WP(C)/29918/2026	SARAT CHANDRA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
356	D-WP(C)/29919/2026	M/S.K.K.ENTERPRISES, NAYAGARH VS CHIEF COMMISSIONER, CGST AND CENTRAL	DIGANTA DAS VS VS	// 0 //	
357	D-WP(C)/29920/2026	GAYATREE SWAMY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS VS	// 0 //	
358	D-WP(C)/29921/2026	CHANDRA SEKHAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	
359	D-WP(C)/29922/2026	BISWANATH SETHI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS VS	// 0 //	
360	D-WP(C)/29923/2026	GEMBALI GOPALA KRISHNA RAO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS VS	// 0 //	
361	D-WP(C)/29924/2026	BISHNUPRIYA MOHAPATRA VS STATE OF ODISHA	JIBAN KANTA PATTANAIAK VS VS	// 0 //	
362	D-WP(C)/29925/2026	SHILA ROUTRAY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS VS	// 0 //	
363	D-WP(C)/29926/2026	M/S B.K.ENTERPRISES, ANGUL	SOMANATH MISHRA	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
364	D-WP(C)/29927/2026	VS DEPUTY DIRECTOR (REV)EMPLOYEES STATE INSURANCE CORPORATION, KHURDA BADRI NARAYAN MISHRA	VS PRATIK DASH	() // //	
365	D-WPCRL/20103/2026	VS THE COLLECTOR AND D.M., KHURDA SURG. LT. CDR DEEPJYOTI CHAUDHURI	VS IN PERSON	() // GOPALPUR /132 /2026	
366	D-ABLAPL/19980/2026	VS STATE OF ODISHA ALBERT KINDO	VS DEBADUTTA KANUNGO	() // RAJGANGPUR /129 /2026	AOD20240000798C202600023
367	D-ABLAPL/19981/2026	VS STATE OF ODISHA UTTAM KUMAR BISWAL	VS RAJENDRA NARAYAN ROUT	() // KHAIRA /8 /2026	AOR20220001558C202600139
368	D-ABLAPL/19986/2026	VS STATE OF ODISHA SUNIL KUMAR NAHAK	VS JYOTIRMAYA SAHOO	() // PURUSHOTTAMPUR /498 /2024	
369	D-ABLAPL/19990/2026	VS STATE OF ODISHA BABLU TAISUM	VS PABITRA KUMAR NAYAK	() // BELPAHAR /78 /2026	
370	D-ABLAPL/19991/2026	VS STATE OF ODISHA BARADA PRASAD ROUT @ BARADA ROUT	VS SIDHARTHA MISHRA	() // TIRTOL /328 /2026	
371	D-ABLAPL/19992/2026	VS STATE OF ODISHA RASMIRANJAN ROUTRAY @ RASMIRANJAN ROUT	VS DEEPAK KU SAHOO	() // MARSHAGHAI /381 /2025	
372	D-ABLAPL/19993/2026	VS STATE OF ODISHA DEEPAK DAS @ DEEPAK KUMAR DAS	VS SUSANTA KUMAR BARAL	() // SAHID NAGAR P.S. /13 /2021	AOR20220001297C202600157
373	D-ABLAPL/19994/2026	VS STATE OF ODISHA TURANTA DALAPATI @ CHUNGA DALABEHERA @ CHUNGA DALABEHERA	VS JYOTIRMAYA SAHOO	() // K.NUAGAON /270 /2025	
374	D-ABLAPL/19995/2026	VS STATE OF ODISHA BABULI SAHOO	VS PANCHANAN PANIGRAHI	() // PARJANG /41 /2011	AOD20250000009C202600073

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/19997/2026	STATE OF ODISHA SUVENDU DASH VS	PRADEEPTA KUMAR BEHERA VS	// CUTTACK SADAR /362 /2025 ()	
376	D-ABLAPL/19998/2026	STATE OF ODISHA ABINASH MAHAPATRA VS	ARJUNA CHARANA BEHERA VS	// CHAMAKHANDI /170 /2026 ()	
377	D-ABLAPL/19999/2026	STATE OF ODISHA DILLIP KUMAR PAITAL VS	DIGAMBAR SETHI VS	// KAKATAPUR /144 /2006 ()	
378	D-ABLAPL/20000/2026	STATE OF ODISHA NIRMALA KARAN @ NIRMAL KARNA VS	JYOTIRMAYA SAHOO VS	// BARGARH RURAL /143 /2026 ()	
379	D-ABLAPL/20006/2026	STATE OF ODISHA SANATAN HOTA VS	JAYADEBA BEHERA VS	// SONEPUR /240 /2026 ()	AOD20240000366C202600094
380	D-ABLAPL/20009/2026	STATE OF ODISHA RAJESH KUMAR JENA VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /316 /2026 ()	
381	D-ABLAPL/20012/2026	STATE OF ODISHA ARJUNA BARAL @ ARJUN BARAL VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /34 /2026 ()	
382	D-ABLAPL/20016/2026	STATE OF ODISHA JAYANTI PRADHAN VS	SUSANTA KUMAR SAHU VS	// NAKTIDEUL /95 /2026 ()	
383	D-ABLAPL/20019/2026	STATE OF ODISHA D. SANTOSH REDDY VS	PRAKASH KUMAR MISHRA VS	// RAMBHA (KHALLIKOTE) /173 /2020 ()	
384	D-ABLAPL/20021/2026	STATE OF ODISHA RANJAN DWIVEDI VS	RAJIB RATH VS	// / /0 ()	
385	D-ABLAPL/20022/2026	STATE OF ODISHA BIKILI @ NILAKANTHA NAIK VS STATE OF ODISHA	SATYASHREE MOHANTY VS	// SAHID NAGAR P.S. /333 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/20024/2026	ASHOK MISHRA @ ASHOK KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /163 /2020 () //	
387	D-ABLAPL/20026/2026	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	BRAHMAGIRI /209 /2026 () //	
388	D-ABLAPL/20027/2026	KISHAN LAL AGRAWAL @ KISHAN KUMAR AGRAWAL VS STATE OF ODISHA	SIDDHARTHA DAS VS	BARGARH /307 /2026 () //	
389	D-ABLAPL/20030/2026	PAPU @ SANJAYA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /113 /2026 () //	AOR20220001631C202600188
390	D-ABLAPL/20033/2026	BUDHIA SAHU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TURUMUNGA /151 /2026 () //	
391	D-ABLAPL/20034/2026	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PATTAMUNDAI MODEL /280 /2026 () //	
392	D-ABLAPL/20036/2026	PANCHALI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAGDIA /234 /2025 () //	
393	D-ABLAPL/20039/2026	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /591 /2025 () //	
394	D-ABLAPL/20040/2026	SANTOSH SAHOO @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KANIHA /118 /2026 () //	
395	D-ABLAPL/20045/2026	TUTU GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	K.NUAGAON /106 /2026 () //	AOD20240000242C202600170
396	D-ABLAPL/20046/2026	BISWAJIT BEHERA VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	BENTKAR (42 MOUZA) UPD CUTTACK /221 /2025 () //	AOD20260000410C202600002
397	D-ABLAPL/20047/2026	AMIYA RANJAN CHAUDHARY @ CHOUDHURY	JAGADIP SAHOO	CHAKAPADA PS /67 /2025	AOD20250001139C202600018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/20051/2026	SAHANAWAZ QUADRI @ SHAH NAWAZ	KULDEEP MOHANTY	BALASORE TOWN /245 /2026	AOD20240000012C202600207
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/20052/2026	HARI HAR BEHERA	MANORANJAN MISHRA	GOPALPUR /254 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/20055/2026	ABHIJEET MOHAPATRA @ LALTU	SK. ZAFARULLA	SORO /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/20056/2026	BISWAJIT BEHURA @ BISWAJIT DAS @ CHINTU	SUKANTA KUMAR DALAI	GOP /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/20062/2026	RAKESH DAS	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/20064/2026	MUNI BEWA @ FATEMAN BIBI	JAYANTA KUMAR MAJHI	BALIAPAL /60 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/20067/2026	GHANA NAG @ GHANA SHYAM NAG	SUSHANTA KUMAR JOSHI	KHAPRAKHOL /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/20068/2026	RABINDRA KUMAR SAHOO	SURYAKANTA DWIBEDI	JANKIA P.S. /422 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/20071/2026	SUMATI PATRA	SURYAKANTA DWIBEDI	BALASORE TOWN /339 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/20074/2026	ALOK KUMAR PARIJA	PRADEEP RANJAN MISHRA	CUTTACK SADAR /165 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/20077/2026	PRAKASH HANTAL	SARBESWAR SAHOO	SUNABEDA /149 /2021	AOD20220004505C202600076
		VS	VS	()	

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FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/20081/2026	STATE OF ODISHA NIRANJAN MOHANTY VS	LALITENDU BHUYAN VS	// DAITARI /70 /2026 ()	
410	D-ABLAPL/20082/2026	STATE OF ODISHA MANAS RANJAN SAHOO VS	SAMARENDRA BAHADUR VS	// LEPHRIPADA /190 /2022 ()	
411	D-ABLAPL/20085/2026	STATE OF ODISHA PRASANNO KUMAR NAYAK @ MANUEL NAYAK VS	ANUP KUMAR PATNAIK VS	// / /0 ()	
412	D-ABLAPL/20086/2026	STATE OF ODISHA BHABANI JENA VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
413	D-ABLAPL/20087/2026	STATE OF ODISHA SHIVSUNDAR ROUT VS	SUSHANTA HARICHANDAN VS	// KHUNTUNI /162 /2026 ()	
414	D-ABLAPL/20089/2026	STATE OF ODISHA SANATANA PRADHAN VS	JYOTIRMAYA SAHOO VS	// BHARATPUR PS /411 /2026 ()	
415	D-ABLAPL/20090/2026	STATE OF ODISHA GHASIRAM SUNA VS	ANITA SAHOO VS	// TITILAGARH /219 /2026 ()	
416	D-ABLAPL/20093/2026	STATE OF ODISHA SANATANA PRADHAN VS	JYOTIRMAYA SAHOO VS	// BHARATPUR PS /403 /2026 ()	
417	D-ABLAPL/20095/2026	STATE OF ODISHA BENU BARIK VS	ASISH MISHRA VS	// CHHENDIPADA /165 /2026 ()	
418	D-ABLAPL/20097/2026	STATE OF ODISHA DATARAM DAS VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /281 /2026 ()	
419	D-ABLAPL/20099/2026	STATE OF ODISHA SUKANT MAHARATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TANGI (KHURDA) /505 /2026 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/20100/2026	PRASANT SRICHANDAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /111 /2026 () //	
421	D-ABLAPL/20102/2026	INTAJ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /323 /2026 () //	
422	D-ABLAPL/20104/2026	KALIM KHAN @ AJIM KHAN @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHENKANAL SADAR /580 /2022 () //	
423	D-ABLAPL/20105/2026	TIKINA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /448 /2026 () //	
424	D-ABLAPL/20108/2026	URMILA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NILGIRI /155 /2022 () //	AOD20240000012C202600208
425	D-ABLAPL/20110/2026	SUBHRAKANTA SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /567 /2026 () //	
426	D-ABLAPL/20117/2026	SANATANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /378 /2026 () //	
427	D-ABLAPL/20121/2026	CHANDRA CHHATAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARGARH SADAR /211 /2017 () //	
428	D-ABLAPL/20122/2026	KALPANA DASH VS STATE OF ODISHA	RUCHI RAJGARHIA VS	KHAIRA /163 /2026 () //	
429	D-ABLAPL/20123/2026	SANATANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /410 /2026 () //	
430	D-ABLAPL/20132/2026	JIBAN RANJAN RAY VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 () //	
431	D-ABLAPL/20136/2026	SUKANTA NAYAK @ KALU	AMIT SUJAT BISWAL	SPECIAL CRIME UNIT /10 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/20137/2026	RANJIT NAHAK	SANJIB KUMAR BHANJADEO	DARINGBADI /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/20138/2026	BULU NAHAK	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /400 /2026	AOD20240000242C202600171
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/20139/2026	PRITAM PRANAB SINGH RATHORE	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/20141/2026	SK JABED QUADRI @ RAJA	BHARAT JALLI	PURUNABAZAR /179 /2026	AOD20240000581C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/20144/2026	RANJAN KUMAR MOHAPATRA @ RANJAN K. MOHAPATRA	ABASANTA KUMAR NAYAK	BADAGODA P.S. /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/20145/2026	GYANARANJAN DHAL	NIRANJAN LENKA	CHANDUA /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/20147/2026	BANTY @ AKASH SAMANTRAY	DEBASNAN DAS	PARADEEP MODEL /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/20149/2026	SK MOZAHID HOSSAIN QUADRI @ RICKY	BHARAT JALLI	PURUNABAZAR /179 /2026	AOD20240000581C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/20151/2026	MANOJ KUMAR SAHU	BARIK SRIKANT KUMAR	/ /	AOD20240000581C202600081
		VS	VS	()	
		THE STATE		//	
441	D-ABLAPL/20152/2026	AJIT KHAN	BHARAT JALLI	BARANGA /79 /2026	AOD20240000581C202600080
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/20153/2026	ARATI SETHI	BHARAT JALLI	BEGUNIA P.S. /102 /2026	AOD20240000581C202600079
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :03/07/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/40792/2025 ARBP/93/2025	M/S. ERA INFRA ENGINEERING LTD. MP	PRIYA SINGH	3/2026
2	D-ARBP/40786/2025 ARBP/94/2025	M/S. ERA INFRA ENGINEERING LTD. MP	PRIYA SINGH	4/2026
3	D-ARBP/40787/2025 ARBP/95/2025	M/S. ERA INFRA ENGINEERING LTD. MP	PRIYA SINGH	5/2026
4	D-ARBA/27203/2026 ARBA/ /	NATIONAL HIGHWAYS AUTHORITY OF INDIA MP	SUMARENDRA BEURA	11/2026
5	D-CRLMA/20048/2026 CRLMA/ /	JOGESH KUMAR MISHRA MP	SAROJ KUMAR DASH	27/2026
6	D-CRLMA/20048/2026 CRLMA/ /	JOGESH KUMAR MISHRA MP	SAROJ KUMAR DASH	28/2026
7	D-CRLMA/20048/2026 CRLMA/ /	JOGESH KUMAR MISHRA MP	SAROJ KUMAR DASH	29/2026
8	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	31/2026
9	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	32/2026
10	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	33/2026
11	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	34/2026
12	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	35/2026
13	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	36/2026
14	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	37/2026
15	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	38/2026
16	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	39/2026
17	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	40/2026
18	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	41/2026
19	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	42/2026
20	D-ELPET/30075/2024 ELPET/7/2024	DIPALI DAS MP	BIDYADHAR MISHRA, SR.ADV.	43/2026
21	D-CRP/29788/2026 CRP/ /	SULTAN JABIRUDDIN KHAN MP	ALOK KUMAR PANDA	54/2026
22	D-JCRLA/18062/2024 JCRLA/105/2024	TIKINA @ SUBHADRA JENA MP	ADV EKTA AGARWAL	158/2026
23	D-JCRLA/1453/2025 JCRLA/1/2025	FAGU MARANDI MP	ADV.	159/2026
24	D-JCRLA/1453/2025 JCRLA/1/2025	FAGU MARANDI MP	ADV.	160/2026
25	D-TRP(C)/29747/2026 TRP(C)/ /	NATISHA PRIYADARSHINI MP	SATYAJIT MOHAPATRA	213/2026
26	D-LAA/13510/2026	SHISHIR KUMAR NAYAK	BICHITRA NARAYANA SATAPATHY	

	LAA/36/2026	MP		232/2026
27	D-LAA/13511/2026	SHISHIR KUMAR NAYAK	BICHITRA NARAYANA SATAPATHY	
	LAA/37/2026	MP		233/2026
28	D-RPFAM/21651/2026	KAILASH PRASAD KAMILLA	RADHARAMAN DAS NAYAK	
	RPFAM/141/2026	MP		264/2026
29	D-RPFAM/29825/2026	GIRIJA PRASAD PARIDA	SATYA PRAKASH SATPATHY	
	RPFAM/ /	MP		265/2026
30	D-RVWPET/5875/2026	PRATAP KUMAR MISHRA	SIBADUTTA RAMAPRASAD MISHRA	
	RVWPET/ /	MP		298/2026
31	D-CONTC/55370/2025	SAROJ KUMAR SINHA	M/S Niranjan Biswal	
	CONTC/237/2026	MP		434/2026
32	D-CONTC/4092/2026	MITRA MOHANTY	DURGESH NARAYAN RATH , A.K.SAA, S.S.RATH	
	CONTC/1203/2026	MP		435/2026
33	D-CONTC/2493/2022	BANABASI SOREN		
	CONTC/2493/2022	MP		436/2026
34	D-CONTC/2495/2022	BARISWAR SOREN	SITANSHU KUMAR DEY	
	CONTC/2495/2022	MP		437/2026
35	D-CONTC/2494/2022	BIJO MURMU	SITANSHU KUMAR DEY	
	CONTC/2494/2022	MP		438/2026
36	D-CONTC/51148/2025	SAKTIDHAR DAS	MADAN MOHAN SWAIN	
	CONTC/6202/2025	MP		439/2026
37	D-CONTC/55555/2025	BHAGABAN BEHERA	KRISHNA CHANDRA SAHU	
	CONTC/297/2026	MP		440/2026
38	D-CONTC/3910/2023	SK. ABDUL MOTALIB	SHASHI BHUSAN JENA	
	CONTC/3910/2023	MP		441/2026
39	D-CONTC/34375/2025	HIMANSHU SEKHAR DEO	GOPAL KRUSHNA MOHANTY, S. MAHAPATRA, K. RAJ	
	CONTC/4082/2025	MP		442/2026
40	D-CONTC/5787/2026	DEBABRATA SEN	M/S DEEPALI MOHAPATRA.	
	CONTC/1035/2026	MP		443/2026
41	D-CONTC/53372/2025	PRAMOD KUMAR SAHOO	PRASANTA KUMAR MISHRA	
	CONTC/35/2026	MP		444/2026
42	D-BLAPL/8159/2026	ABHIMANYU SAHU	SURESH KUMAR JENA	
	BLAPL/2925/2026	MP		502/2026
43	D-BLAPL/17890/2026	BIDYUT KUMAR SAHOO @ DHUMA	BHABANI SHANKAR DASPARIDA	
	BLAPL/6248/2026	MP		503/2026
44	D-BLAPL/16640/2026	SAROJ PANDA @ SAROJ KUMAR PANDA	SANDEEP RAJ PANDA	
	BLAPL/5889/2026	MP		504/2026
45	D-BLAPL/16642/2026	SAROJ PANDA @ SAROJ KUMAR PANDA	SANDEEP RAJ PANDA	
	BLAPL/5897/2026	MP		505/2026
46	D-CRLREV/35225/2025	KANHU CH@CHARAN MUKHI		
	CRLREV/912/2025	MP		741/2026
47	D-CRLREV/13587/2026	SUKANTI NAYAK	BISWARANJAN DALAI	
	CRLREV/355/2026	MP		742/2026
48	D-RSA/29750/2026	BHUTALA GOUDA	KALI PRASAD MOHANTY	
	RSA/ /	MP		984/2026
49	D-FAO/29796/2026	M/S. IFFCO TOKIO GEN INSURANCE CO.LTD.	ROMBESWAR BALA PATI	
	FAO/ /	MP		1045/2026
50	D-FAO/69/2022	DIPA@DEEPA MALLIK@MALLICK		
	FAO/69/2022	MP		1046/2026
51	D-ABLAPL/17943/2026	NARESH BISWAS	SOUMYA KANTA TRIPATHY	
	ABLAPL/7165/2026	MP		1142/2026
52	D-ABLAPL/17308/2026	ARUN BANCHOR @ ARUN BANCHHOR		
	ABLAPL/6841/2026	MP		1143/2026
53	D-ABLAPL/17240/2026	SK. FIROZ		
	ABLAPL/6800/2026	MP		1144/2026
54	D-ABLAPL/13470/2026	GANGA @ GANGADHAR GOUDA		
	ABLAPL/5720/2026	MP		1145/2026
55	D-ABLAPL/14075/2026	NITYANANDA DIXIT		
	ABLAPL/5809/2026	MP		1146/2026
56	D-ABLAPL/9320/2026	SMRUTI RANJAN MOHARANA		
	ABLAPL/3865/2026	MP		1147/2026
57	D-ABLAPL/13538/2026	DEEPAK DAS @ DEEPAK KUMAR DAS		
	ABLAPL/5294/2026	MP		1148/2026

58	D-ABLAPL/16032/2026 ABLAPL/6251/2026	JAGANNATH BARIK MP	ARUN KUMAR BEHERA	1149/2026
59	D-ABLAPL/16028/2026 ABLAPL/6260/2026	SITANATH BARIK MP	ARUN KUMAR BEHERA	1150/2026
60	D-ABLAPL/1739/2026 ABLAPL/814/2026	AMULYA PEREI MP		1151/2026
61	D-ABLAPL/13340/2026 ABLAPL/5216/2026	RANJEET SAHOO @ RANJIT SAHOO MP		1152/2026
62	D-CMP/29663/2026 CMP/ /	PURNA CHANDRA BARIK MP	SAMBEET PATTANAYAK	1191/2026
63	D-CMP/43139/2025 CMP/1673/2025	BRAJA SUNDAR NANDA MP	ASUTOSH SAHOO, SRI SACHIN KU. SAHU	1192/2026
64	D-CMP/22588/2026 CMP/857/2026	NILAMANI SUTAR MP	PRASANNA KUMAR RATH (1)	1193/2026
65	D-CMP/29771/2026 CMP/ /	DEBENDRA NATH MAHANA MP	BASUDEV PUJARI	1194/2026
66	D-CMP/29771/2026 CMP/ /	DEBENDRA NATH MAHANA MP	BASUDEV PUJARI	1195/2026
67	D-CMP/29758/2026 CMP/ /	KAILASH SENAPATI MP	SATYA NARAYAN MISHRA 4	1196/2026
68	D-CMP/29784/2026 CMP/ /	KANAKALATA ROUT @ SAPANI MP	ASHOK KUMAR SAHOO	1197/2026
69	D-CMP/29801/2026 CMP/ /	SURENDRA KUMAR TRIPATHY MP	BHASKAR CHANDRA PANDA	1198/2026
70	D-CMP/29807/2026 CMP/ /	SUSHANTA KUMAR SAHOO MP	BHASKAR CHANDRA PANDA	1199/2026
71	D-CMP/29347/2025 CMP/1100/2025	KALPANA PRADHAN MP	BHASKAR CHANDRA PANDA	1200/2026
72	D-CMP/29819/2026 CMP/ /	BIJOY BHASKAR SINGH SAMANTYA @ BIJAY BHASKAR SINGH SAMANTA MP		1201/2026
73	D-CMP/29822/2026 CMP/ /	SAMPARK PROPERTY, CUTTACK MP	NITYANANDA BEHURIA	1202/2026
74	D-CMP/29874/2026 CMP/ /	HEMALATA MOHARANA MP	PRASANNA KUMAR RATH	1203/2026
75	D-CMP/29874/2026 CMP/ /	HEMALATA MOHARANA MP	PRASANNA KUMAR RATH	1204/2026
76	D-CMP/29876/2026 CMP/ /	ANITA PRATIHARI MP	PRASANNA KUMAR RATH	1205/2026
77	D-CMP/29876/2026 CMP/ /	ANITA PRATIHARI MP	PRASANNA KUMAR RATH	1206/2026
78	D-CMP/17379/2026 CMP/724/2026	PRAKASH CHANDRA MISHRA MP	KISHORE KUMAR MISHRA, TUSAR KUMAR MISHRA	1207/2026
79	D-CMP/29881/2026 CMP/ /	NARAD JUED MP	MANOJ KUMAR PANDA	1208/2026
80	D-CMP/29914/2026 CMP/ /	HABAL MOHANTA MP	JAGANNATH BHUYAN	1209/2026
81	D-CMP/29890/2026 CMP/ /	COMMISSIONER CUM SECRETARY WATER RESOURCES DEPT., A.S.C MP		1210/2026
82	D-CMP/29891/2026 CMP/ /	COMMISSIONER CUM SECRETARY OF WATER RESOURCES DEPT., A.S.C MP		1211/2026
83	D-MACA/29681/2026 MACA/ /	DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD. CUTTACK MP		1521/2026
84	D-MACA/29681/2026 MACA/ /	DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD. CUTTACK MP		1522/2026
85	D-MACA/29684/2026 MACA/ /	BAIJAYANTI KUND MP	DILLIP KUMAR MOHAPATRA	1523/2026
86	D-MACA/29717/2026 MACA/ /	VIKASH KUMAR GUPTA @ VIKASH GUPTA MP	ABHAS MOHANTY	1524/2026
87	D-MACA/29719/2026 MACA/ /	VIKASH KUMAR GUPTA @ VIKASH GUPTA MP	ABHAS MOHANTY	1525/2026
88	D-MACA/29736/2026 MACA/ /	B.UJALA PATRA@B.UJJAL MP	NRUSINGHA NANDA MOHAPATRA	1526/2026
89	D-MACA/29736/2026	B.UJALA PATRA@B.UJJAL	NRUSINGHA NANDA MOHAPATRA	

	MACA/ /	MP		1527/2026
90	D-MACA/26889/2026	THE MANAGER,(LEGAL) THE ORIENTAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1528/2026
91	D-MACA/29844/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTBACK		
	MACA/ /	MP		1529/2026
92	D-MACA/29844/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTBACK		
	MACA/ /	MP		1530/2026
93	D-MACA/29844/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTBACK		
	MACA/ /	MP		1531/2026
94	D-MACA/29836/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA		
	MACA/ /	MP		1532/2026
95	D-MACA/29836/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA		
	MACA/ /	MP		1533/2026
96	D-MACA/29839/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA		
	MACA/ /	MP		1534/2026
97	D-MACA/29839/2026	AREA MANAGER, M/S. MAGMA HDI GENERAL INSURANCE COMPANY LTD., KOLKATA		
	MACA/ /	MP		1535/2026
98	D-MACA/29843/2026	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1536/2026
99	D-MACA/29843/2026	MANAGER, LEGAL SHRIRAM GENERAL INSURANCE COMPANY LTD., BHUBANESWAR		
	MACA/ /	MP		1537/2026
100	D-MACA/29845/2026	THE ORIENTAL INSURANCE COMPANY LTD, DAI PRKSAI DUTTA		
	MACA/ /	MP		1538/2026
101	D-MACA/29845/2026	THE ORIENTAL INSURANCE COMPANY LTD, DAI PRKSAI DUTTA		
	MACA/ /	MP		1539/2026
102	D-MACA/28646/2026	THE B.M., NATIONAL INSURANCE CO. LTD, HIRIDAMBUNHA		
	MACA/ /	MP		1540/2026
103	D-MACA/28645/2026	THE B.M., NATIONAL INSURANCE CO. LTD, HIRIDAMBUNHA		
	MACA/ /	MP		1541/2026
104	D-CRLA/1071/2022	TRINATH PRADHAN	SUSMITA PATTNAIK	
	CRLA/1071/2022	MP		1646/2026
105	D-CRLA/35386/2025	ARAT CHATI@ARATA CHHATI	UMAKANTA BARIK, JYOTIRMAYA SAHOO, SUJIT KUMAR PATTNAIK	
	CRLA/1323/2025	MP		1647/2026
106	D-CRLA/1110/2025	SANIA@SANYASI RAUTA	SUJIT KUMAR PATTNAIK	
	CRLA/68/2025	MP		1648/2026
107	D-CRLA/222/2012	HADIBANDHU NANDA	M/S.SANGAM KUMAR SAHOO	
	CRLA/222/2012	MP		1649/2026
108	D-CRLA/222/2012	HADIBANDHU NANDA	M/S.SANGAM KUMAR SAHOO, UDAY NATH SAHU	
	CRLA/222/2012	MP		1650/2026
109	D-CRLA/1179/2022	MADHUSUDAN BEHERA	CHITTA RANJAN SAHU	
	CRLA/1179/2022	MP		1651/2026
110	D-CRLA/20054/2026	BIKRAM HARIPAL@PAPUN	BIKASH KARNA	
	CRLA/ /	MP		1652/2026
111	D-CRLA/20054/2026	BIKRAM HARIPAL@PAPUN	BIKASH KARNA	
	CRLA/ /	MP		1653/2026
112	D-CRLA/20054/2026	BIKRAM HARIPAL@PAPUN	BIKASH KARNA	
	CRLA/ /	MP		1654/2026
113	D-CRLMC/19984/2026	BARSARANI ROUT	SYED FAZLE AHMED	
	CRLMC/ /	MP		1655/2026
114	D-CRLA/20075/2026	FULSAY MINZ	SAMARENDRA BAHADUR	
	CRLA/ /	MP		1655/2026
115	D-CRLA/20075/2026	FULSAY MINZ	SAMARENDRA BAHADUR	
	CRLA/ /	MP		1656/2026
116	D-CRLMC/19985/2026	ARCHANA C MAHAPATRA	DEEPAK NARENDRA	
	CRLMC/ /	MP		1656/2026
117	D-CRLA/337/2017	GALU HEMBRAM	M/S.L.BHUYAN	
	CRLA/337/2017	MP		1657/2026
118	D-CRLMC/19989/2026	RASHMI RANJAN JENA@KALIA	AKSHAYA KUMAR PANDEY	
	CRLMC/ /	MP		1657/2026
119	D-CRLMC/20005/2026	SURENDRA KUMAR SAHOO	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		1658/2026
120	D-CRLA/20940/2025	RAILA KHORA	AMARESH DAS	
	CRLA/1207/2025	MP		1658/2026

121	D-CRLA/20069/2026 CRLA/ /	INDRAJEET SAHU MP	SUBHAM AGRAWAL	1659/2026
122	D-CRLMC/25545/2024 CRLMC/3319/2024	E.SANKAR RAO MP		1659/2026
123	D-CRLA/20069/2026 CRLA/ /	INDRAJEET SAHU MP	SUBHAM AGRAWAL	1660/2026
124	D-CRLMC/20007/2026 CRLMC/ /	DEEPAK KUMAR BARIK MP	RAJENDRA NARAYAN ROUT	1660/2026
125	D-CRLMC/20035/2026 CRLMC/ /	UMESH SAHU MP	TAPOBANTA BARIK	1661/2026
126	D-CRLMC/20028/2026 CRLMC/ /	JAGANNATH NAIK MP	DEVASHIS PANDA	1662/2026
127	D-CRLMC/19802/2026 CRLMC/ /	JITENDRRIYA @ JITENDRA PANIGRAHI MP	SIDDHANT SARANGI	1663/2026
128	D-CRLMC/17447/2026 CRLMC/1895/2026	DIPAK KUMAR BARIK MP	KEDAR CHANDRA SARANGI	1663/2026
129	D-CRLMC/20080/2026 CRLMC/ /	MAHAMMAD DAYAN MP	PRAMOD CHANDRA SEJPADA	1664/2026
130	D-CRLMC/20146/2026 CRLMC/ /	ARMAN KHAN MP	SIDDHARTH PRIYADARSAN	1665/2026
131	D-WA/6777/2026 WA/339/2026	MD. MANSOOR AHMED MP	PRATIK DASH	2187/2026
132	D-WA/6777/2026 WA/339/2026	MD. MANSOOR AHMED MP	PRATIK DASH	2188/2026
133	D-WA/381/2023 WA/381/2023	REGISTRAR, UTKAL UNIVERSITY MP	TARANANDA PATTANAYAK	2189/2026
134	D-WA/5528/2025 WA/398/2025	PRINCIPAL SECY, SCHOOL AND MASS EDUCATION MP	SATYABRATA MOHANTY, A.G.A.	2190/2026
135	D-WA/1755/2023 WA/1755/2023	STATE OF ODISHA MP	LALATENDU SAMANTARAY, A.G.A.	2191/2026
136	D-WA/50575/2024 WA/3276/2024	HARISHANKAR SAHOO MP	S.D.ROUTRAY, MR.B.ROUTRAY (SR.ADV.), M/S.AMIYA BHUSAN DAS	2192/2026
137	D-WP(C)/20648/2026 WP(C)/14616/2026	PRAKASH BEHERA MP	SANGRAMJIT PANDA	12358/2026
138	D-WP(C)/47846/2025 WP(C)/33743/2025	SRINIBAS BEHERA MP	SUBHADUTTA ROUTRAY	12359/2026
139	D-WP(C)/29666/2026 WP(C)/ /	DIPTI PRAKASH SWAIN MP	BIDYADHAR MANSING	12360/2026
140	D-WP(C)/29667/2026 WP(C)/ /	SUBODH CHANDRA MAJHI MP	SUBHADUTTA ROUTRAY	12361/2026
141	D-WP(C)/29670/2026 WP(C)/ /	KISHOR TOPPO MP	SUBHADUTTA ROUTRAY	12362/2026
142	D-WP(C)/18833/2024 WP(C)/10792/2024	BANAJA NAYAK MP	PRAMOD KUMAR ROUT	12363/2026
143	D-WP(C)/53421/2025 WP(C)/36858/2025	SANJUKTA KUMARI PANI MP	ASHOK KUMAR MOHANTY	12364/2026
144	D-WP(C)/28630/2026 WP(C)/19686/2026	KRUPASINDHU PADHI MP	LALATENDU SAMAL	12365/2026
145	D-WP(C)/28609/2026 WP(C)/19689/2026	KRUPASINDHU PADHI MP	LALATENDU SAMAL	12366/2026
146	D-WP(C)/14321/2026 WP(C)/11513/2026	ROJALIN RAUT MP	KISHORE CHANDRA RAJGURU MOHAPATRA	12367/2026
147	D-WP(C)/29688/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, BISHOPNISASAMINANDA CORPORATION LTD., JAJPUR MP	BISHOPNISASAMINANDA CORPORATION LTD., JAJPUR	12368/2026
148	D-WP(C)/29688/2026 WP(C)/ /	THE UNIT HEAD, FERRO CHROME PLANT, BISHOPNISASAMINANDA CORPORATION LTD., JAJPUR MP	BISHOPNISASAMINANDA CORPORATION LTD., JAJPUR	12369/2026
149	D-WP(C)/29700/2026 WP(C)/20415/2026	SUCHARU CHANDRA MOHANTA MP	BIRENDRA KUMAR PARDHI	12370/2026
150	D-WP(C)/29650/2026 WP(C)/ /	PRASAD KUMAR NAYAK MP	ARUNA NAYAK	12371/2026
151	D-WP(C)/29643/2026 WP(C)/ /	BHIBUTI BHUSAN BEHERA MP	ARUNA NAYAK	12372/2026
152	D-WP(C)/29711/2026	TAPAN KUMAR SWAIN	BHABANI PRASAD MOHANTY	

	WP(C)/ /	MP		12373/2026
153	D-WP(C)/27819/2026	SUBASH CHANDRA PATTANAYAK	ALOK KUMAR MOHANTY	
	WP(C)/19353/2026	MP		12374/2026
154	D-WP(C)/29715/2026	JAGANNATH DAS	SATYA SHIVA DASH	
	WP(C)/ /	MP		12375/2026
155	D-WP(C)/29716/2026	BALARAM MOHANTY	PARTHA SARATHI MOHANTY	
	WP(C)/ /	MP		12376/2026
156	D-WP(C)/29304/2026	NILAKANTHA COLLEGE OF NURSING, MAHANGULI	RAJENDRA PRASAD PRADHAN	
	WP(C)/20199/2026	MP		12377/2026
157	D-WP(C)/29721/2026	GUNANIDHI PRADHAN	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		12378/2026
158	D-WP(C)/46464/2025	MADHUSUDAN PATRA	NIHAL RATH	
	WP(C)/32398/2025	MP		12379/2026
159	D-WP(C)/29722/2026	SANTOSH LOHRAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12380/2026
160	D-WP(C)/1127/2025	CHINMAYEE MISHRA	BUDHADEV ROUSTRAY	
	WP(C)/1908/2025	MP		12381/2026
161	D-WP(C)/29723/2026	PRABHASINI MISHRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12382/2026
162	D-WP(C)/29726/2026	BINOD KUMAR MOHANTY	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12383/2026
163	D-WP(C)/29725/2026	MANGAL MAJHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12384/2026
164	D-WP(C)/49279/2025	SHIVASHISH SAMANTARAY		
	WP(C)/35368/2025	MP		12385/2026
165	D-WP(C)/20179/2026	MADHUSMITA BEHERA	SAIBRATA RATH	
	WP(C)/13958/2026	MP		12386/2026
166	D-WP(C)/16059/2025	SUJATA NATH	SUBHASREE MOHANTY	
	WP(C)/10939/2025	MP		12387/2026
167	D-WP(C)/29727/2026	LALITA BURH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12388/2026
168	D-WP(C)/29728/2026	JASMANI MUNDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12389/2026
169	D-WP(C)/29729/2026	DIGAMBAR BAGH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12390/2026
170	D-WP(C)/16059/2025	SUJATA NATH	SUBHASREE MOHANTY	
	WP(C)/10939/2025	MP		12391/2026
171	D-WP(C)/29731/2026	MANJULATA ORAM	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12392/2026
172	D-WP(C)/29730/2026	KESHNI BARWA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12393/2026
173	D-WP(C)/22720/2026	KALINGA INSTITUTE OF MANAGEMENT AND TECHNOLOGY, PATNABESWAR	ANDESH KUNDRA PATNABESWAR	
	WP(C)/15565/2026	MP		12394/2026
174	D-WP(C)/29733/2026	USHABATI NAIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12395/2026
175	D-WP(C)/29734/2026	SUKANTI TOPPO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12396/2026
176	D-WP(C)/29735/2026	SITA TIRKEY	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12397/2026
177	D-WP(C)/29741/2026	YUNUS KHAN	AJAYA KUMAR MOHARANA	
	WP(C)/ /	MP		12398/2026
178	D-WP(C)/29748/2026	BHARATI PARIDA	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		12399/2026
179	D-WP(C)/52537/2024	BABAJI JENA	SOUMYA MISHRA	
	WP(C)/32137/2024	MP		12400/2026
180	D-WP(C)/29752/2026	M/S.SWASTIK ENGINEERS, BHUBANESWAR	SUBRAT SATPATHY	
	WP(C)/ /	MP		12401/2026
181	D-WP(C)/29753/2026	M/S.KAR CONTRUCTION PVT.LTD.,CUTTACK	SIBHARTH SHANKAR PADHY	
	WP(C)/ /	MP		12402/2026
182	D-WP(C)/23272/2026	SANANDAN PATRA	JANAKI KANTA MAHAPATRA	
	WP(C)/16043/2026	MP		12403/2026
183	D-WP(C)/29761/2026	TATA POWER SOUTH ODISHA DISTRIBUTION LTD.,CUTTACK, BHUBANPUR	TONNIDA, COUTA, PATNA, BHARHAMPUR	
	WP(C)/ /	MP		12404/2026

184	D-WP(C)/29765/2026 WP(C)/ /	DAMBARUDHAR SAMAL MP	BHUBANESWAR DASH	12405/2026
185	D-WP(C)/29767/2026 WP(C)/ /	DIXITA BARAI MP	NIHAL RATH	12406/2026
186	D-WP(C)/29770/2026 WP(C)/ /	AJAY ROUT MP	NIRANJAN LENKA	12407/2026
187	D-WP(C)/29769/2026 WP(C)/ /	HEMANTA SENAPATI MP	SAIBRATA RATH	12408/2026
188	D-WP(C)/29772/2026 WP(C)/ /	PRAKASH DAS MP	BISWABIHARI MOHANTY	12409/2026
189	D-WP(C)/53851/2025 WP(C)/364/2026	RAJKUMAR SURJULIA MP		12410/2026
190	D-WP(C)/1637/2026 WP(C)/1657/2026	JAYAPRAKASH DASH MP		12411/2026
191	D-WP(C)/19061/2025 WP(C)/13099/2025	JADA SOMESWAR RAO @ J. SOMESWAR RAO MP	SOUBHAGYA KUMAR RATH	12412/2026
192	D-WP(C)/9371/2026 WP(C)/10512/2026	M/S MAHANADI COALFIELDS LIMITED, JHARKHAND MP	HASIT KUNDU BINDO ACHARYA	12413/2026
193	D-WP(C)/29785/2026 WP(C)/ /	AJAY ROUT MP	NIRANJAN LENKA	12414/2026
194	D-WP(C)/27504/2026 WP(C)/19076/2026	MUSA SENA MP	BASUDEV SETHI	12415/2026
195	D-WP(C)/29791/2026 WP(C)/ /	M/S.ORIENTAL INSURANCE COMPANY LTD. MP	BASUBANESWAR MOHANTY	12416/2026
196	D-WP(C)/26808/2026 WP(C)/18766/2026	NISHAKAR SAHOO MP	SOUBHAGYA SWAIN	12417/2026
197	D-WP(C)/29804/2026 WP(C)/ /	SUJATA SWAIN MP	GURU PRASAD MOHANTY	12418/2026
198	D-WP(C)/29781/2026 WP(C)/ /	RANJIT KUMAR DALAI MP	BIBHU PRASAD MOHANTY	12419/2026
199	D-WP(C)/29809/2026 WP(C)/ /	DR.BIKASH DASH MP	SAMIR KUMAR MISHRA	12420/2026
200	D-WP(C)/15252/2025 WP(C)/11750/2025	DR. TAPAN KUMAR PRADHAN MP	IN PERSON	12421/2026
201	D-WP(C)/29821/2026 WP(C)/ /	BIJAY KUMAR MALLIK MP	GYANA RANJAN MAHAPATRA	12422/2026
202	D-WP(C)/29823/2026 WP(C)/ /	DEBADUTTA MISHRA MP	SOMANATH NANDA	12423/2026
203	D-WP(C)/29824/2026 WP(C)/ /	RAJLAXMI JENA MP	BAIDHAR SAHOO	12424/2026
204	D-WP(C)/29826/2026 WP(C)/ /	AHALYARANI SAMAL MP	PADMANAVA JENA	12425/2026
205	D-WP(C)/29831/2026 WP(C)/ /	MANAGING COMMITTEE OF TENTULIAPADA MP	BAIDHAR SAHOO AGRICULTURAL COOPERATIVE SOCIETY LTD.,NAYAGARH	12426/2026
206	D-WP(C)/29842/2026 WP(C)/ /	MOBIN SK.AHAMAD @ MD.MOBIN MP	PRASANTA KUMAR SATAPATHY	12427/2026
207	D-WP(C)/29859/2026 WP(C)/ /	TRINATH SINGH THAKUR MP	SOUGAT DASH	12428/2026
208	D-WP(C)/29853/2026 WP(C)/ /	M/S BISWA DISTRIBUTOR MP	KAJAL SAHOO	12429/2026
209	D-WP(C)/27094/2026 WP(C)/19606/2026	RAJESWARI PRADHAN MP		12430/2026
210	D-WP(C)/29871/2026 WP(C)/ /	SRI SATABHAUNI THAKURANI, BHADRAKALIA MP	SOUMYA MISHRA	12431/2026
211	D-WP(C)/29879/2026 WP(C)/ /	G.ANANDA DORA MP	MANAS RANJAN PRADHAN	12432/2026
212	D-WP(C)/29878/2026 WP(C)/ /	NILAKANTHESWAR SHG, NAYAGARH MP	AMITAV TRIPATHY	12433/2026
213	D-WP(C)/29496/2026 WP(C)/ /	CHIEF ENGINEER (BUILDING) WORKS DEPARTMENT MP	DEBENDRA KUMAR SAHOO, A.G.A	12434/2026
214	D-WP(C)/29883/2026 WP(C)/ /	MAA SANKULAI SELF-HELP GROUP (SHG), NAYAGARH MP	ANANT KUMAR SAHOO	12435/2026
215	D-WP(C)/29884/2026	SIBAPRASADA SAHOO	BIJAYA KUMAR MISHRA	

	WP(C)/ /	MP		12436/2026
216	D-WP(C)/15903/2022	DILLIP KUMAR SAHU	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/15903/2022	MP		12437/2026
217	D-WP(C)/15901/2022	SHASHANKA SEKHAR MISHRA	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/15901/2022	MP		12438/2026
218	D-WP(C)/29887/2026	PADMALAYA SELF-HELP GROUP (SHG), NAMAGARH	NAMAGARH TRIPATHY	
	WP(C)/ /	MP		12439/2026
219	D-WP(C)/29894/2026	M/S BADACHANDRA FUEL PUMP, BHUBANESHWAR	SAHIBABLA JENA	
	WP(C)/ /	MP		12440/2026
220	D-WP(C)/29877/2026	RANI MALLICK	GAJENDRANATH ROUT	
	WP(C)/ /	MP		12441/2026
221	D-WP(C)/29910/2026	SRIBASCHA SAMAL	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		12442/2026
222	D-WP(C)/29911/2026	GOPINATH PRADHAN	SAROJ KUMAR MISHRA	
	WP(C)/ /	MP		12443/2026
223	D-WP(C)/29912/2026	SHAIK SAJEDDIN @ SK SAJEDDIN	MOHAMMED RIAZ	
	WP(C)/ /	MP		12444/2026
224	D-WP(C)/29896/2026	BANAMALI DAS	JEETENDRA KUMAR SAMANTARAY	
	WP(C)/ /	MP		12445/2026
225	D-WP(C)/29919/2026	M/S.K.K.ENTERPRISES, NAYAGARH	DIGANTA DAS	
	WP(C)/ /	MP		12446/2026
226	D-WP(C)/29926/2026	M/S B.K.ENTERPRISES, ANGUL	SOMANATH MISHRA	
	WP(C)/ /	MP		12447/2026
227	D-WP(C)/29927/2026	BADRI NARAYAN MISHRA	PRATIK DASH	
	WP(C)/ /	MP		12448/2026